#### **COURT-II**

## IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

# APPEAL NO. 212 OF 2015 & IA NO. 277 OF 2016 AND APPEAL NO. 282 OF 2015

Dated: 2<sup>nd</sup> November, 2017

Present: Hon'ble Mr. I. J. Kapoor, Technical Member

Hon'ble Mr. Justice N.K. Patil, Judicial Member

### In the matter of:

West Bengal State Electricity Distribution Co. Ltd. ... Appellant(s)

Vs.

Central Electricity Regulatory Commission & Anr. ... Respondent(s)

Counsel for the Appellant (s) : Mr. Sanjay Sen, Sr. Adv.

Ms. Mazag Andrabi Ms. Shruti Dass

Counsel for the Respondent(s) : Mr. Rajiv Shankar Dvivedi

Mr. S.K. Sarkar

Mr. Jitendra Kumar Jha for R-2

### <u>ORDER</u>

Issue Notice in IA No. 277 of 2016 returnable on 18.12.2017. Dasti, in addition, is permitted.

List the matter on 18.12.2017. In the meantime pleadings be completed.

(Justice N.K. Patil) Judicial Member (I. J. Kapoor) Technical Member

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